

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

IA 1161/2020 IN C.P.(IB)1387/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: ERICSSON INDIA PVT LTD V/s RELIANCE
COMMUNICATIONS LIMITED

Section 9 Sec. 60(5) Of Insolvency and Bankruptcy Code, 2016

ORDER

1. Sr. Adv. Ashish Kamat a/w Adv. Viraj Maniar for the Applicant is present and Adv. Ankit Lohia i/b Divya Jain for the Resolution Professional is also present.
2. Heard the learned counsel for the Applicant. The Respondent shall rejoin on the next date of hearing.
3. List this matter on **18.07.2024** for further hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/